

**GOVERNMENT OF INDIA**  
**MINISTRY OF ENVIRONMENT AND FORESTS**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**DISPOSAL OF TOXIC FROM UNION CARBIDE FACTORY**

2817

Shri S. Thangavelu

Will the Minister of COALENVIROMENT AND FORESTS be pleased to state :-

(a) Whether it is a fact that the toxic waste consisting of 96 MT of Sevin and Naptal residue, 30 MT of reactor residue 56 MT of semi processed pesticides and 165 MT of excavated waste are still dumped in the Union Carbide factory in Bhopal ; and

(b) if so, what are the details of action taken by Government for safely disposal of these toxic wastes?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) to (b): Toxic wastes consisting of 96 MT of Sevin and Naptal residue, 30 MT of reactor residue, 56 MT of semi processed pesticides, 165 MT of excavated waste has been collected and kept safely in a secured godown within the UCIL premises, Bhopal. The responsibility for waste disposal pertaining to the Bhopal Gas Leak Disaster has been entrusted to the Government of Madhya Pradesh. The Ministry of Environment and Forests has constituted an Oversight Committee to provide oversight and support to the Government of Madhya Pradesh in this regard.